

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1582**  
**ANSWERED ON 15.12.2023**

**PAYMENT OF COMPENSATION TO THE VICTIMS OF THE BALASORE TRAGEDY**

1582 SMT. SULATA DEO:  
SHRI NIRANJAN BISHI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the ex-gratia compensation announced by the Railways for the victims of the Balasore train tragedy has been made; and

(b) if so, the details thereof, if not, the reasons therefor?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a): Payment of Ex-gratia has been made to the victims of the Balasore train tragedy.

(b): An amount of Rs. 51.37 Crores has been paid as ex-gratia & compensation to the next of kin/victims of Balasore tragedy.

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